

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 189/ND/2017  
(CA-295/C-III/ND/2019)

In the matter of :

State Bank of India

.. PETITIONER

Vs.

Namdhari Food International (P) Ltd

.. RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 09.5.2019

Coram :

Sh. R. Varadharajan,  
Hon'ble Member (Judicial)  
Ms. Deepa Krishan,  
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Abhishek Anand, Advocate

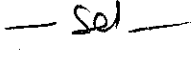
For the Respondent/Corporate Debtor :

ORDER

Learned Counsel for the Applicant/Liquidator is present. CA No.295/C-III/ND/2019 has been filed by the Liquidator.

Let this application come up for consideration on 20.5.2019.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit